

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6289-6290 OF 1999

M/S. CASTROL INDIA LTD.

Appellant (s)

VERSUS

COMNR. OF CENTRAL EXCISE, CALCUTTA-I

Respondent(s)

(With office report )

Date: 16/02/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s) Mr.Joseph Vellapally,Sr.Adv.

Mr.Ravinder Narain,Adv.

Ms.Sonu Bhatnagar,Adv.

Mr.Ajay Bhatnagar,Adv.

Mr.Nupur Singh,Adv.

Mr. Rajan Narain,Adv.

For Respondent(s) Mr.Mohan Parasaran,ASG

Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr.Joseph Vellapally learned senior counsel appearing on behalf of the appellant commenced his arguments at 3.35 p.m. and was on

his legs till 4.00 p.m. leaving the matter part-heard.

(Usha Bhardwaj)

(Madhu Saxena)

P.S. To Registrar

COURT MASTER